

Sixteenth Loksabha

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Title: Need to implement Law Commission Report on 'Transportation and Housekeeping of egg laying hens and broiler Chickens.

SHRIMATI POONAM MAHAJAN (NORTH CENTRAL MUMBAI): The Law Commission of India in its 269th Report titled "Transportation and House-keeping of Egg-laying hens and Broiler Chickens" recommended modification of Prevention of Cruelty to Animals (Egg Laying hens) Rules, 2012 and incorporate regulations for housing and stocking density of broiler birds under the Prevention of Cruelty to Animals (Broiler Chickens) Rules, 2017 with an aim to put an end to the cruel practices of confining birds in battery cages and adopt compassionate methods of meat production.

The rules should be modified keeping in view the constitutional provisions and the objectives of the Prevention of Cruelty to Animals Act. 1960.

In order to curb inhuman practices of confining poultry-farm birds in battery cages and ensure dignity and humane treatment of poultry firm birds.

I urge the Government to implement law Commission's recommendations by notifying draft rules pertaining to egg laying hens and broiler chickens at the earliest.